

Central Administrative Tribunal

Principal Bench

OA-513/96

New Delhi this the 6th day of February, 1997.

Hon'ble Mr. S.R. Adige, Member (A)  
Hon'ble Dr. A. Vedavalli, Member (J)

1. Surinder Kumar,  
S/o Sh. Pyara Lal
2. Shyam Lal,  
S/o Sh. Bhagwati Den.
3. Om Prakash  
S/o Sh. Dharam Singh
4. Hardyal Singh  
S/o Sh. Mast Ram
5. Ramesh Chand,  
S/o Sh. Inderlal
6. Om Prakash,  
S/o Sh. Balbodh Sukher
7. Mani Ram,  
S/o Sh. Ram Somukh Yadav

...Applicants

(R/o 164, Arya Nagar,  
Railway Colony,  
Ghaziabad.

(By Sh. B.L. Madhok, proxy counsel for Sh. B.S. Mainee,  
Counsel).

-Versus-

Union of India through :

1. Chief Track Engineer,  
N. Rly, Baroda House,  
New Delhi.
2. Deputy Chief Engineer (Track Planning)  
N. Rly. Baroda House,  
New Delhi.
3. A.E.N. Track Depot,  
N. Rly Ghaziabad.

...Respondents

(By Sh. D.S. Mahendru, proxy counsel for Sh. P.S. Mahendru)

ORDER (ORAL)  
(Hon'ble Mr. S.R. Adige)

Shri Madhok seeks permission to withdraw the O.A. The  
prayer is allowed and the O.A. is dismissed as

withdrawn, with liberty given to the applicants that if any grievance survives subsequently, it will be open to them to agitate the same through appropriate original proceedings, after exhausting the departmental remedies, in accordance with law, if so advised. No costs.

*A. Vedavalli*

(Dr. A. Vedavalli)  
Member (J)

*S. R. Adige*

(S.R. Adige)  
Member (A)

cc.